

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 521 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: Narender Sharma Vs. M/s Vistar Construction
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	None		
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	For the Respondent (s) :	Ms. Kanishka Prasad, Advocate Mr. Mahjabeen Tanweer, Advocate		
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ORDER

Reserved for Orders.

-8-d-1

(S. K. Mohapatra)
Member (T)

-5-d-1

(Ina Malhotra)
Member (J)